

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. SANJAY PARIHAR

Criminal Appeal No(s). 1129/2017

VIJAI PRAKASH

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH HOME DEPARTMENT SECRETARYRespondent(s)

Date : 02-02-2018 This appeal was called on for hearing today.

For Appellant(s)

Mr. Ranjit Kumar Sharma, AOR

For Respondent(s)

Mr. Sameer Singh, Adv.
Mr. Anuvrat Sharma, Adv.
Mr. M. R. Shamshad, AOR

UPON hearing the counsel the Court made the following
O R D E R

Ld.counsel for the parties shall be at liberty to file the additional documents, if any, within a period of four weeks.

List the matter again on 26.03.2018.

SANJAY PARIHAR
Registrar

SB